

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(IB)-862(PB)/2022

IN THE MATTER OF:

State Bank of India

.... Petitioner/Applicant

Vs.

Jamna Devi Dhingra

.... Respondent

Order under Section 95(1) of (IBC)

Order delivered on 13.03.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE AND VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

New IA-1380/2023

None appeared when the matter was called. List the matter again on 08.05.2023 for dismissal.

-Sd/-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

13.03.2023
Lalit Verma